

No.GOB(I) 52/2018

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 29TH JULY 2019.

INTIMATION

In continuation of this office Intimation of even number dated 09.07.2019, the candidates with the following Register Numbers are hereby informed that the Viva-Voce for the post of District Judge by direct recruitment which was scheduled to be held on 27.07.2019 and 29.07.2019 is re-scheduled to be held on the following dates and time:

01st August 2019 at 2.30 P.M.	
DJM190131	DJM190173
DJM190145	DJM190190
DJM190156	DJM190191
DJM190168	DJM190194

02nd August 2019 at 3.00 P.M.	
DJM190215	DJM190228
DJM190222	DJM190241
DJM190226	DJM190248

Hence, the aforesaid candidates are hereby directed to be present at **12.30 P.M.** on the respective dates before the Registrar General, High Court of Karnataka, Bengaluru, at their own cost. Further, they are requested to bring with them the original certificates as notified in this office Intimation of even number dated 09.07.2019.

BY ORDER OF THE HIGH COURT


(P.N.DESAI)

REGISTRAR GENERAL I/c